

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 800 of 2020

&

I.A. No. 289 of 2021

IN THE MATTER OF:

Rishima SA Investments LLC

...Appellant.

Versus

Sarga Hotels Pvt. Ltd. & Ors.

Through its RP-Ms. Savita Agarwal

...Respondent.

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Rhea Verma,
Mr. Rahul Jain and Mr. Raj Shekhar Rao,
Advocates.**

**For Respondent: Ms. Savita Agarwal (RP), Mr. Rishav Banerjee,
Mr. Ritoban Sarkar, Mr. Rajarshi Banerjee,
Advocates for R-1.**

**Mr. Arijit Mazumdar, Mr. Shambo Nandy and
Ms. Akanksha Kaushik, Advocates for R-2.**

Mr. Joy Saha, Sr. Advocate with

Mr. Aishwarya Kumar Awashthi, Advocates for R-3.

Mr. Ramji Srinivasan, Sr. Advocate with

Mr. Raunak Dhillon, Mr. Aditya Marwah,

**Mr. Shivkrit Rai and Ms. Isha Malik, for impleador,
Yes Bank.**

WITH

Company Appeal (AT) (Insolvency) No. 892 of 2020

IN THE MATTER OF:

Shristi Infrastructure Development Corporation Ltd.

...Appellant.

Versus

Sarga Hotels Pvt. Ltd. & Ors.

Through its RP-Ms. Savita Agarwal

...Respondent.

Present:

**For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy and
Ms. Akanksha Kaushik, Advocates**

**For Respondent: Ms. Savita Agarwal (RP), Mr. Rishav Banerjee,
Mr. Ritoban Sarkar, Mr. Rajarshi Banerjee,
Advocates for R-1.**

Mr. Abhijeet Sinha, Ms. Rhea Verma,

**Mr. Rahul Jain and Mr. Raj Shekhar Rao,
Advocates for R-3.
Mr. Joy Saha, Sr. Advocate with
Mr. Aishwarya Kumar Awashthi, Advocates for R-2.**

**ORDER
(Virtual Mode)**

01.03.2021 Learned Counsel for the Appellant partly heard in Company Appeal (AT) (Insolvency) No. 800 of 2020.

Parties who wanted to file brief Written-Submissions, have already filed the same it is stated. Parties may file list of dates in chronology with page numbers and description (but no comments) of documents concerned which they want to refer at the time of oral submissions for convenience of everybody. The same should be filed not more than three pages before next date.

List both the Appeals as 'Part-Heard' high on Board on **17th March, 2021**.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.